

Corruption Cases

800. Shri N. R. Munisamy: Will the Minister of Home Affairs be pleased to state the number of corruption cases launched by the Special Police Establishment in 1958 so far, State-wise, showing the ultimate convictions?

The Minister of Home Affairs (Pandit G. B. Pant): A statement containing the required information is placed on the Table of the Lok Sabha. [See Appendix II, annexure No. 114.]

Central Government Servants

801. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 94 on the 19th November, 1958 and state:

(a) the number of Central Government Servants belonging to Scheduled Castes and Scheduled Tribes (Category-wise);

(b) whether this number fills up the reserved posts for Scheduled Castes and Scheduled Tribes; and

(c) if not, the action being taken by the Government in this regard?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). The information is being collected and will be laid on the Table of the House.

Acquisition of Land in Lunej

802. { Shri P. R. Patel:
Shri K. U. Parmar:
Shri M. B. Thakore:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether any compensation for land acquired for Lunej oil drilling has been paid; and

(b) if so, the amount paid per acre?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Two-third compensation has been paid for lands acquired at Drill-site No. 1, except in three cases. Of these three owners, two refused to accept payment and title of the third claimant is doubtful. No compensation except crop compensation has yet been paid for lands acquired at drill Site No. 2 and also for a small additional plot of land at Site No. 1

(b) Amount paid per acre of land is Rs. 111.

दिल्ली पुलिस

द० ३. { श्री भक्त बर्शन :
श्री नवल प्रभाकर:

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५६-५७ तथा १९५७-५८ में दिल्ली पुलिस में कितनी भर्ती की गई ;

(ख) उनमें अनुसूचित जाति के लोगो की संख्या कितनी है ;

(ग) क्या उनकी संख्या उनके लिये निर्धारित कोटे से कम है ; और

(घ) यदि हा, तो इसके क्या कारण हैं ?

गृह-कार्य मंत्री (पं० गो० ब० पन्त) :
(क) और (ख) मांगी गई सूचना का एक विवरण सभा पटल पर रख दिया गया है ।
[द्वैविधे परिशिष्ट २, अनुबन्ध संख्या ११५]

(ग) जी हां ।

(घ) अनुसूचित जातियों के लोगों के लिये शारीरिक और जैक्षणिक योग्यताओं में छूट दे देने के बावजूद भी उन जातियों के योग्य व्यक्ति प्राप्त नहीं हैं ।